

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 4/RP/2018

Subject : Petition for review of the order dated 27.6.2016 in Petition No.419/MP/2014.

Date of hearing : 5.6.2018

Coram : Shri P.K. Pujari, Chairperson
Shri A.K. Singhal, Member
Shri A.S. Bakshi, Member

Petitioner : Raichur Sholapur Transmission Company Private Ltd. (RSTCPL)

Respondents : Power Grid Corporation of India Limited and Others

Parties present : Shri Samrat Sengupta, Advocate, RSTCPL
Shri Rakesh Sinha, Advocate, RSTCPL
Shri Soumyajit Nath, Advocate, RSTCPL
Shri Sandeep Bajaj, Advocate, MSEDCL
Shri Shourya Mittal, Advocate, MSEDCL
Shri Darpan K.M., Advocate, PCKL

Record of Proceedings

Learned counsel for the Review Petitioner submitted that the arguing counsel in the matter is not available and requested for adjournment. Request was allowed by the Commission.

2. The petition shall be listed for hearing on 3.7.2018.

By order of the Commission

**Sd/-
(T. Rout)
Chief (Law)**